## THE HIGH COURT OF MANIUR AT IMPHAL

## NOTIFICATION Imphal, the 10<sup>th</sup> February, 2017

No. HCM/A-1/2013-A&E(J)/Vol-1:

In pursuance of Full Court

Resolution dated 07.02.2017, Hon'ble the Chief Justice is pleased to fix the date of written test for recruitment of 4 (four) posts of Manipur Judicial Service Grade – I [3 (three) on regular basis and 1 (one) Family Court on ad-hoc basis co-terminus with  $14^{th}$  Finance Commission Award] on  $8^{th}$  and  $9^{th}$  April, 2017 as follows:

SI. No.	Date	Time	Shift	Paper
1.	8 <sup>th</sup> April, 2017	9:30 am to 12:30 pm	Morning	Paper – I
2.	9 <sup>th</sup> April, 2017	9:30 am to 12:30 pm	Morning	Paper – II
		1:30 pm to 4:30 pm	Evening	Paper – III

Centre of examination and other details will be indicated in the Admit Cards, which are in the process of being issued to the candidates and the same may also be downloaded from our website <a href="http://hcmimphal.nic.in">http://hcmimphal.nic.in</a> or may be collected from the Registry during office hour.

(N. ROJIT SINGH) REGISTRAR (Admn. PM&P) HIGH COURT OF MANIPUR

Endt. No. HCM/A-1/2013-A&E(J)/Vol-1 54013642 Imphal, the  $10^{th}$  February, 2017 Copy to :

1. The Secretary (Law), Government of Manipur.

2. The Secretary, Manipur Public Service Commission, Manipur.

3. The Director of Information & Public Relations, Government of Manipur.

- For favour of wide publicity.

- 4 The Central Project Coordinator (CPC), High Court of Manipur.
  - He is requested to upload the same in the official website of this Registry.
- 5. The Director, Doordarshan Kendra, Imphal.
  - For favour of wide announcement.
- 6. The News Editor, AIR, Imphal.
  - For favour of wide announcement.
- 7. The Secretary, High Court Bar Association, Manipur.
- 8. The Secretary, High Court of Manipur Bar Association, Manipur.
- 9. The Secretary, All Manipur Bar Association, Manipur.
- 10. The News Editor, ISTV, Imphal.
  - For favour of wide announcement.
- 11. The News Editor, Impact TV, Imphal.
  - For favour of wide announcement.
- 12. Editor: (1) Sangai Express (English); (2) Poknapham (Manipuri).
  - With a request to publish the above the advertisement in the esteemed daily on two alternate days at the earliest possible and to submit the bill in "triplicate" for early payment
- 13. Notice Board/Guard File/Concerned File.

REGISTRAR (Admn. PM&P)